

GOVERNMENT OF INDIA
MINISTRY OF MINES
LOK SABHA
UNSTARRED QUESTION NO- 474
ANSWERED ON 16.09.2020

AUCTION OF MINES

474 Shri Magunta Sreenivasulu Reddy:
Shri Kuruva Goarantla Madhav:
Shri Pocha Brahmananda Reddy:

Will the Minister of MINES be pleased to state:

- (a) whether the Government has decided that all mines in future will be auctioned without any end- use restriction;
- (b) if so, the details thereof;
- (c) whether the Government has also removed the right of first refusal available to existing captive mines;
- (d) if so, the details thereof;
- (e) whether there is any proposal to enhance the percentage of the quantity sold of total mineral excavated by captive mines; and
- (f) if so, the details thereof?

ANSWER

THE MINISTER OF MINES, COAL AND PARLIAMENTARY AFFAIRS
(SHRI PRALHAD JOSHI)

(a) & (b) There has been no decision by the Government to this effect. However, there is a proposal in Ministry of Mines to bring legislative amendments in the Mines and Mineral (Development and Regulation) Act, 1957, inter-alia, for enhancing private investment in Mineral Sector. Proposal has been put up for consultation with stakeholders.

(c) & (d) As given in (a) & (b) above.

(e) & (f) As given in (a) & (b) above.
